

ITEM NO.2 Court 5 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 1137/2018

X

Petitioner(s)

VERSUS

REGISTRAR GENERAL & ANR.

Respondent(s)

(IA No. 86571/2021 - CLARIFICATION/DIRECTION)

Date : 21-01-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Ms. Indira Jaising, Sr Adv.
Mr. Anand Grover, Sr Adv.
Ms. Astha Sharma, AOR
Ms. Mantika Haryani, Adv
Mr. Sanjeev Kaushik, Adv
Ms. Astha Sharma, AOR

For Respondent(s) Mr. Arjun Garg, AOR
Ms. Sagun Srivastava, Adv.

Mrinal Gopal Elker, AOR
Manish Yadav Adv.

UPON hearing the counsel the Court made the following
O R D E R

List this matter for final hearing on
27.01.2022.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master